

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-511**

IB-1529/ND/2019

IA/1367/2023, New IA/1940/2024, New IA/1957/2024, IA/1898/2024,  
IA/1800/2024, IA/1401/2024, IA/1670/2024, IA/1685/2024, IA/988/2024,  
IA/993/2024, IA/637/2024, IA/2737/2022, IA/5718/2022, IA/6253/2022,  
IA/296/2023, IA/1111/2023, IA/6673/2023, IA/5482/2022, IA/5507/2022,  
IA/5510/2022, IA/498/2024

**IN THE MATTER OF:**

M/s. COL. C.D Sharma (Retd.) & Ors.

**.....Applicant**

**Vs.**

M/s. Orior Developers and Infrastructure Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC CIRP

**Order delivered on 25.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant

: Mr. Vinod Chaurasia, Adv. in IA/988/2024 &  
IA/993/2024  
Ms. Swati Dalmia, Mr. Sourabh Bindal, Ms. Akshita  
Salampuria, Ms. Safura Ahmed, Advs. in  
IA/1898/2024  
Ms. Shreya Elizabeth Denson, Adv. in New  
IA/1940/2024,  
New IA/1957/2024, IA/1800/2024, IA/1670/2024 &  
IA/1685/2024  
Mr. Abhijeet Sinha, Mr. Sarthak Gaurav, Ms. Rimmi  
Bhardwaj, Advs. in IA/1401/2024  
Mr. Shwet Kumar Singh, Adv. in IA/498/2024

For the Respondent

: Mr. Anish Maheshwari, Mr. Vijay Kumar Maurya,  
Advs. in IA/2737/2022  
Mr. Mansij Arya, Adv. in IA/1111/2023 &  
IA/5507/2022

Mr. Kushank Sindhu, Adv. in IA/6253/2022  
For the AR : Mr. Abhishek Anand, Mr. Karan Kohli, Adv.  
For the RP : Mr. Prabhakar Kumar, RP with Mr. Iswar Mohapatra,  
Adv.  
For the Suspended : Mr. Parmesh Kumar  
Director

**ORDER**

Due to paucity of time, the matter is listed on **27.05.2024**.

**Sd/-  
(Court Officer)**